

**CIRCULAR**

All the Officers and Officials working in the Scrutiny and Board Branches of the High Court of Karnataka, Principal Bench at Bengaluru and Benches at Dharwad and Kalaburagi shall list newly filed cases, wherein following office objections are raised, before the Registrar concerned. The filings wherein office objections other than the ones enlisted below are raised, shall be auto-listed on the days notified i.e., all Criminal Petitions, Criminal Revision Petitions and Criminal Appeals on the 4<sup>th</sup> day from the date of filing; all Writ Petitions, Writ Appeals and all Civil matters on the 5<sup>th</sup> day; before the Hon'ble Courts having roster.

**Office Objections**

- (i) Non-payment of Court Fee.
- (ii) Non-signing of Vakalath/Memo of Appearance by party or advocate/non-filing of supportive documents viz., GPA, Authorisation Letter, Registration Certificate of "Firm/Trust/Organisation/ Concerns etc."
- (iii) Synopsis of the case (Rule 2(3)(b) of WP Rules).
- (iv) Non-filing of affidavit/errors in Affidavit.
- (v) Non-filing of the impugned order.
- (vi) Objections regarding rank of parties/ non-joinder of necessary parties.
- (vii) Where Government/BBMP/BESCOM/ KIADB is party, service of copy on SP/GA/ASG/Standing Counsel/Panel Advocate.

(1) Smt. B.V. Renukamma, Joint Registrar, (2) Smt. Anitha, Deputy Registrar (S.S.), (3) Smt. P. Kavitha, Deputy Registrar, and (4) Smt. Manjula R, Deputy Registrar, are hereby nominated to monitor and attend all the grievances regarding the auto-listing of cases.

*Contd...2*

All the concerned staff shall follow the directions scrupulously and any violation in this regard will be viewed seriously.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

Sd/-  
(SMT. SARASWATI VISHNU KOSANDAR)  
REGISTRAR (JUDICIAL)

To:

1. The Private Secretary to the Hon'ble the Chief Justice.
2. The Registrar General / Registrar (Vigilance) / Registrar (Recruitment) / Registrar (Administration) / Registrar (Infrastructure & Maintenance) / Registrar (Protocol & Hospitality) / Registrar (Computers).
3. The Additional Registrar General / Additional Registrar (Judicial), High Court of Karnataka at Dharwad and Kalaburagi Benches.
4. The Secretary, Advocates Association Bengaluru, Dharwad and Kalaburagi.
5. The Central Project Co-ordinator (CPC), with a request to web-host the Circular.
6. All the Private Secretaries to the Hon'ble Judges.
7. All the Group-A and Group-B Officers on judicial side.
8. The Assistant Registrars/Section Officers Scrutiny & Board Branches – to circulate among all the staff members with an instruction to strictly follow the direction issued.
9. Office Copy.